

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that in view of non-availability of Hon'ble Mr.Justice Ali Mohammad Magrey & Hon'ble Mr.Justice Sanjay Dhar today the 12th August,2022 on account of their lordships' casual absence, the cases listed before the Division Bench-II on the aforesaid date are transferred to Division Bench-I presided over by Hon'ble the Chief Justice.

Further, the cases listed before SB-II headed by Hon'ble Mr.Justice Ali Mohammad Magrey on the aforesaid date, are assigned to SB-VIII of Hon'ble Mr. Justice Wasim Sadiq Nargal in the 2nd half and the cases of SB-IV of Hon'ble Mr.Justice Sanjay Dhar *except part heard, assigned and tied matters* will be now heard by SB-V of Hon'ble Mr.Justice Mohammad Akram Chowdhary in addition to his own cases, whose lordship will sit singly for full day.

By order.

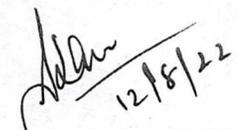
Dated:- 12.08.2022

Copy to:-

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Joint Registrar Judicial,
Srinagar.

1. *Secretary & Bench Secretary to Hon'ble the Chief Justice, for information.*
2. *Secretary & Bench Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey, for information.*
3. *Secretary & Bench Secretary to Hon'ble Mr.Justice Sanjay Dhar, for information*
4. *Secretary & Bench Secretary to Hon'ble Mr.Justice Mohammad Akram Chowdhary,for information.*
5. *Secretary & Bench Secretary to Hon'ble Mr.Justice Wasim Sadiq Nargal, for information.*
6. *Incharge NIC for uploading notice on the official website.*
7. *Shri Tajamul Hussain, Developer.*
...for information and necessary action at his end.
8. *Notice boards.*
9. *Office file.*


Joint Registrar Judicial,
Srinagar.